

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION
(ORDER BY THE GOVERNOR)

Dated Shillong, the 11th May, 2023.

No. LJ (A) 78/2021/17 – The Governor of Meghalaya is pleased to appoint Shri Adaiah Jachra G. Momin, Advocate as Panel Advocate in the High Court of Meghalaya, with immediate effect and until further order.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

Memo No. LJ (A) 78/2021/17 -A,
Copy forwarded to:-

Dated Shillong, the 11th May, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
- ✓ 2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya, Shillong.
5. The Treasury Officer, Shillong South Treasury, Shillong.
6. The Secretary, High Court Bar Association, Shillong.
7. Advocate concerned.
8. Law (B) Department, Shillong.
9. DEO, Law Department.
10. Guard file.

By order etc...


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department

OFFICE OF THE ADVOCATE GENERAL
MEGHALAYA, SHILLONG

Date of Receipt 11/5/23
Sl. No. 171
D.A. V/L